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NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 04/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/78/(IB)/2017
NAME OF THE PETITIONER(S) : A.M.S TRADING COMPANY
NAME OF THE RESPONDENT(S) : NAVABARAT BOILER ENGINEERS PVT LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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1)	B. Cholan	For Respondent	
2.	Taslim Arauf	For Petitioner	



ORDER

Counsel representing both the parties are present and submitted that the matter has been settled between the parties. In this regard they filed a joint memo and prayed to close the matter. The memo is taken on record. In view of the submissions of both the counsel, the matter stands closed.


(K. Anantha Padmanabha Swamy)
Member (Judicial)